

PART III

COMMISSIONERATE OF LAND REVENUE

LAND FAIR VALUE NOTIFICATION

THRISSUR DISTRICT

FORM 'A'

[See Rule 4]

NOTIFICATIONS

WHEREAS, it is expedient to publish the fair value of land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (fixation of fair value of land) Rules, 1995.

NOW, THEREFORE, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof.

(1)

No. K.Dis./8373/2017/B5.

9th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kurumala.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	199	1/4	Panchayath	Chelakkara	..	Residential Plot with Corporation/ Municipality/ Panchayath Road access	12,350

(2)

No. K.Dis./8373/2017/B5.

9th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kurumala.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	199	4	Panchayath	Chelakkara	..	Residential Plot with Corporation/ Municipality/ Panchayath Road access	12,350

2

(3)

No. K.Dis./9155/2017/B5.

29th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kurumala.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	315	12/7	Panchayath	Chelakkara	XV	1. Residential Plot with Panchayath Road access 2. Residential Plot with Private Road access	14,820 12,350

(4)

No. K.Dis./5303/2017/B5.

27th April 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kurumala.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	350	9	Panchayath	Chelakkara	..	Residential Plot with Private Road access	12,350
2	350	10	"	"	..	Residential Plot without Vehicular access	9,880

(5)

No. K.Dis./5423/2017/B5.

11th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pangarappilly.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	402	6/11	..	644	11	Panchayath	Chelakkara	..	Residential Plot without Vehicular access	9,880
2	402	3/1, 3/2	..	647	..	"	"	..	Residential Plot with Panchayath Road access	17,290

No. K.Dis./8953/2017/B5.

20th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Enkakkadu.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	158	4	51	158	4	Municipality	Wadakkanchery	VII Mara- thkunnu	Residential Plot with Panchayath Road access	37,050

No. K.Dis./8378/2017/B5.

16th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	719	17	Panchayath	Kadavallur	XVI	Residential Plot with Panchayath Road access	85,000

No. K.Dis./8952/2017/B5.

20th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Chiramanangad.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	692	8	Panchayath	Kadangod	..	Residential Plot with NH/PWD Road access	1,27,700

4

(9)

No. K.Dis./8179/2017/B5.

15th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thonnurkara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	425	4	Panchayath	Chelakkara	17	Hilltract with Panchayath Road access	24,000

(10)

No. K.Dis./8189/2017/B5.

15th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thonnurkara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	425	5	Panchayath	Chelakkara	..	Hilltract with Panchayath Road access	24,000

(11)

No. K.Dis./10646/2017/B5.

16th May 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Porkulam.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	409	2	..	409	2	Panchayath	Porkulam	..	Residential Plot with Panchayath Road access	1,50,000
	409	3	..	409	3					
	409	4	..	409	4					

No. K.Dis./10743/2017/B5.

19th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Edathirinji.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	322	5	Panchayath	Padiyur	4	Residential Plot with Corporation/ Municipality/ Panchayath Road access	1,40,000

No. K.Dis./5967/2017/B5.

6th May 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1061	2	Panchayath	Thekkumkara	..	Residential Plot with Panchayath Road access	50,000
2	1061	3						
3	1061	5						

No. K.Dis./5966/2017/B5.

4th May 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1201	1	Panchayath	Thekkumkara	..	Residential Plot with Panchayath Road access	50,000

6

(15)

No. K.Dis./18736/2016/B5.

7th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1121	4	Panchayath	Thekkumkara	..	Residential Plot	35,000
..	1122	5				with Panchayath Road access	

(16)

No. K.Dis./5965/2017/B5.

4th May 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pallur.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	986	9	Panchayath	Desamangalam	IV	Residential Plot	60,000
									with Panchayath Road access	

(17)

No. K.Dis./6830/2017/B5.

30th May 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Nelluvai.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	735	A14	Panchayath	Erumapetty	6	Garden land with	24,000
									Road access	

7

(18)

No. K.Dis./18530/2015/B5.

9th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Nedumpura.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	445	4	Panchayath	Vallathole Nagar	..	Residential plot with Panchayath road access	31,000

(19)

No. K.Dis./6074/2017/B5.

9th May 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kondazhy.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	775	5	Panchayath	Kondazhy	..	Residential plot with Corporation/ Municipality/ Panchayath Road access	25,000

(20)

No. K.Dis./3562/2017/B5.

23rd March 2017.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Muriyad.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	440	10	Panchayath	Muriyad	VII	Residential plot with Private Road access	36,000

No. K.Dis./9161/2017/B5.

5th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	723	17	Panchayath	Kadavallur	VIII	Residential plot with Private Road access	70,000

No. K.Dis./5835/2017/B5.

10th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kariyannur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	770	3	Panchayath	Erumapetty	17	Residential plot with Private Road access	33,000

No. K.Dis./10507/2017/B5.

11th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kariyannur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	781	Panchayath	Erumapetty	17	Garden Land without Road access	10,000

9

(24)

No. K.Dis./8552/2017/B5.

20th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kottappuram.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of		Classification by use	Fair Value per Are
							Local Panchayath/ Municipality/ Corporation	Name and No. of Ward		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	518	Panchayath	Erumapetty	..	Commercially Important Plot	32,500
2	519	1					

(25)

No. K.Dis./9404/2017/B5.

21st July 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Porkulam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of		Classification by use	Fair Value per Are
							Local Panchayath/ Municipality/ Corporation	Name and No. of Ward		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	13	416	2	Panchayath	Porkulam	Akathiyur Village	Rocky Land	20,000

(26)

No. K.Dis./15626/2016/B5.

26th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Chiranellur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of		Classification by use	Fair Value per Are
							Local Panchayath/ Municipality/ Corporation	Name and No. of Ward		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	471	2	Panchayath	Chiranellur	9	Wet Land	3,100

10

(27)

No. K.Dis./7727/2017/B5.

19th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	984 984	4 9	Panchayath	Thekkumkara	..	Residential Plot with Panchayat Road access	50,000

(28)

No. K.Dis./9416/2017/B5.

3rd August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kariyannur.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	753	11	Panchayath	Erumapetty	17	Garden Land without Vehicular access	11,000

(29)

No. K.Dis./17108/2017/B5.

16th November 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	291	1P	36	289	3	Panchayath	Varavoor	..	Residential Plot with Panchayath Road access	52,500

No. K.Dis./18306/2017/B5.

16th November 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Attoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	327	..	50	71	5	Panchayath	Thekkumkara	IV	Residential Plot with PWD Road access	1,00,000

Revenue Divisional Office,
Thrissur.(Sd.)
Sub Collector.

ERRATUM NOTIFICATION

No. K.Dis./18034/2017/B5.

27th October 2017.

The fair value of the land comprised in Sy. No. Wadakkanchery Village of Talappilly Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Wadakanchery.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1044	1	53	175	31	Municipality	Wadakkanchery	..	Wet Land	7,500

Revenue Divisional Office,
Thrissur.(Sd.)
Sub Collector.

FORM 'A'

[See Rule 4]

NOTIFICATIONS

WHEREAS, it is expedient to publish the fair value of land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (fixation of fair value of land) Rules, 1995.

NOW, THEREFORE, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof.

No. K.Dis./17481/2017/B5.

6th November 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1067	2	Panchayath	Thekkumkara	..	Residential Plot with Panchayath Road access	35,000

No. K.Dis./16086/2017/B5.

11th October 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Nelluvai.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	196	Panchayath	Erumapetty	..	Residential Plot with Panchayath Road access	19,250

No. K.Dis./16012/2017/B5.

27th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kattakambal.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Div. No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name and No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	234/3	..	1	180	13	Panchayath	Kattakambal	16	Residential plot with Panchayath road access	1,50,000

No. K.Dis./16010/2017/B5.

5th October 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kattakambal.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	234	3	1	180	13	Panchayath	Kattakambal	16	Residential Plot with Panchayath Road access	1,50,000

No. K.Dis./16733/2017/B5.

11th October 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Perumbilavu.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1001	269	3				Panchayath	Kadavallur	10	Residential Plot with Panchayath Road access	1,20,000

No. K.Dis./16873/2017/B5.

16th October 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pazhayannur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	895	4	Panchayath	Pazhayannur	III Parakulam	Residential Plot with Private Road access	69,000

No. K.Dis./12716/2017/B5.

18th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Killimangalam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	461	1	Panchayath	Panjai	9	Residential Plot with Panchayath Road access	60,000

Revenue Divisional Office,
Thrissur.(Sd.)
Sub Collector.

ERRATUM NOTIFICATION

No. K.Dis./17480/2017/B5.

2nd November 2017.

The fair value of the land comprised in Sy. No. 129/4 of Kattakampal village of Talappilly Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kattakampal.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	584/1P 584/2P 584/1P	..	1	129	4	Panchayath	Kattakampal	..	Wet Land	4,000

Revenue Divisional Office,
Thrissur.(Sd.)
Sub Collector.

FORM 'A'

[See Rule 4]

NOTIFICATIONS

WHEREAS, it is expedient to publish the fair value of land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (fixation of fair value of land) Rules, 1995.

NOW, THEREFORE, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof.

(1)

No. K.Dis./16871/2017/B5.

2nd November 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kondazhy.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	958	Panchayath	Kondazhy	..	Residential Plot with Corporation/ Panchayath/Municipality Road access	25,000

(2)

No. K.Dis./16731/2017/B5.

23rd October 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pallur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	876	2	Panchayath	Desamangalam	..	Residential Plot without Vehicular access	16,800
2	876	3	Panchayath	Desamangalam	..	Residential Plot without Vehicular access	16,800

(3)

No. K.Dis./15080/2017/B5.

23rd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	955	16	Panchayath	Thekkumkara	..	Residential plot with Panchayath Road access	40,000

(4)

No. K.Dis./9150/2017/B5.

24th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karamathra.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	105	..	63	61	2	Panchayath	Thekkumkara	Mankara	Garden Land without Road access	61,750

(5)

No. K. Dis/19217/2016/B5.

18th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1026	2	Panchayath	Thekkumkara	..	Residential plot with Panchayath road access	42,000

(6)

No. K. Dis/16015/2017/B5.

27th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	943	Panchayath	Thekkumkara	..	Residential plot with Panchayath road access	50,000

(7)

No. K. Dis/14665/2017/B5.

22nd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1217	1	Panchayath	Thekkumkara	..	Garden Land with Road access	80,000

No. B5-15026/2016/K. Dis.

31st August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1		1	Panchayath	Thekkumkara	..	Residential	30,000
2	1168	2							plot with	
3		3							Panchayath	
4	1169	4							road access	
		5								

(9)

No. B5-14353/2017/K. Dis.

20th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1019	..	376/5	Panchayath	Varavoor	..	Residential plot with Panchayath Road Access	52,800

(10)

No. B5-2004/17/K. Dis.

7th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	36	297	1	Panchayath	Varavoor	X	Nilam	9,000

No. B5-9163/2017/K. Dis. .

11th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Elanad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1	2/1	Garden Land without Road Access	9,000

No. B5-14670/2017/K. Dis..

25th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Manalithara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	62	308	1	Panchayath	Thekkumkara	..	Residential plot with Panchayath Road Access	70,000

No. B5-13836/2017/K. Dis.

24th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Manalithara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	747 (Old Sy.)	4	62	409	2	Panchayath	Thekkumkara	VIII Veerolipadam	Residential Plot with Panchayath Road Access	14,227

(14)

No. B5-6074/2016/K. Dis.

29th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Desamangalam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	428	P	Panchayath	Desamangalam	VI	Garden Land with Road Access	40,500

(15)

No. B5-16011/2017/K. Dis.

27th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kattakambal.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	415	1	1	180	19	Panchayath	Kattakambal	16	Residential Plot with Panchayath Road Access	1,50,000

(16)

No. B5-16013/2017/K. Dis.

27th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kattakambal.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	234	3	1	180	24	Panchayath	Kattakambal	16	Residential Plot with Panchayath Road Access	1,50,000

No. B5-16009/2017/K. Dis.

27th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kattakambal.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	234	3	1	180	13	Panchayath	Kattakambal	16	Residential Plot with Panchayath Road Access	1,50,000

No. B5-16014/2017/K. Dis.

27th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kattakambal.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	234	3	1	180	22 19	Panchayath	Kattakambal	16	Residential Plot with Panchayath Road Access	1,50,000

No. B5-15077/2017/K. Dis.

7th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kattakambal.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	52	2	1	249	11	Panchayath	Kattakambal	11	Residential Plot with Private Road Access	35,000

No. B5-9413/2017/K. Dis.

20th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Chiramanangad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	422	1	Panchayath	Kadangod	..	Residential Plot with Panchayath Road Access	38,000

No. B5-9804/2017/K. Dis.

14th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kondazhy.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	855	7	Panchayath	Kondazhy	..	Wet land	5,000
2	855	8								

No. B5-9805/2017/K. Dis.

14th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kondazhy.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	855	..	10	Panchayath	Kondazhy	..	Wet Land	5,000

22

(23)

No. B5-14667/2017/K. Dis.

22nd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kadavallur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
838	330	1	Panchayath	Kadavallur	3	Residential Plot with PWD road access	50,000

(24)

No. B5-13839/2017/K. Dis.

24th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pangarappilly.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	486	3/1,2,3	Panchayath	Chelakkara	XII	Residential Plot with out Panchayath road access	9,880
									Residential Plot with Private Road Access	12,350

(25)

No. B5-13986/2017/K. Dis.

22nd August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pallur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1124	3	Panchayath	Desamangalam	IV	Residential Plot with Panchayath road access	24,000

No. B5-14669/2017/K. Dis.

20th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kottappuram.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	458	1	Panchayath	Erumapetty	4	Residential Plot with Panchayath road access	26,000

No. B5-14351/2017/K. Dis.

20th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Chelakkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	311	2	Panchayath	Chelakkara	14	Residential Plot with Panchayath road access	60,000

No. B5-14447/2017/K. Dis.

20th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kurumbilavu.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	71	Panchayath	Chazhur	Ward 15	Residential Plot with Panchayath Road access	70,000

(29)

No. B5-14668/2017/K. Dis.

20th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Vellattanjoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are ~
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	53	12	Panchayath	Velur	..	Residential Plot with PWD Road access	45,000

(30)

No. B5-8955/2017/K. Dis.

22nd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Aloor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are ~
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1226	Panchayath	Kandanassery	VIII Aloor	Wet land	15,000

(31)

No. B5-7657/2017/K. Dis.

22nd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Aloor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are ~
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	644	3	Panchayath	Kandanassery	Pannissery	Wet Land	15,000

No. B5-14666/2017/K. Dis.

23rd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Painkulam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	995	7	Panchayath	Panjal	5	Garden land without Vehicular Access	26,000

No. B5-14672/2017/K. Dis.

26th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kariyannur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	764	6	Panchayath	Erumapetty	17 Old	Garden Land with road access	15,000

No. B5-14673/2017/K. Dis.

22nd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Anjoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	930	5	19	369	3	Municipality	Kunnamkulam	34	Residential	72,000
	932	1	19	369	4				Plot with	
			19	368	7				Municipal road access	

(35)

No. B5-11672/2017/K. Dis.

14th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	305	Panchayath	Kadavallur	..	Wet Land	6,000

(36)

No. B5-16008/2017/K. Dis.

11th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kattakambal.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	234	3P	1	180	23	Panchayath	Kattakambal	16	Residential Plot with Panchayath road access	1,50,000

(37)

No. B5-19995/2017/K. Dis.

5th December 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Wadakanchery.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1335	3	53	10	6	Municipality	Wadakkanchery	..	Hilltract with road access	15,000
2	1377	3	53	10	7					

No. B5-15079/2017/K. Dis.

22nd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Enkakkadu.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	51	363	8	Municipality	Wadakkanchery	..	Garden Land with road access	16,055

No. B5-18020/2017/K. Dis.

1st December 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pazhanji.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	719	1	2	4417	..	Panchayath	Kattakambal	11	Residential Plot with Panchayath road access	38,000

No. B5-17109/2017/K. Dis.

16th November 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	724	42	Panchayath	Kadavallur	16	Residential Plot with Panchayath road access	1,25,000

No. B5-10649/2017/K. Dis.

7th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Kodungallur.

Village—Lokamaleswaram.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	122	1	Municipality	Kodungallur	V	Residential Plot with Municipality road access	4,00,000

No. B5-5302/2017/K. Dis.

26th April 2017.

SCHEDULE

District—Thrissur.

Taluk—Kodungallur.

Village—Perinjanam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	119	10	Panchayath	Perinjanam	II	Residential Plot with Panchayath road access Sy.119/10.	32,000
..	119	12				Residential Plot with Private Road Access Sy.119/12,	26,000
..	119	13							119/13.	

No. B5-15570/2017/K. Dis.

14th November 2017.

SCHEDULE

District—Thrissur.

Taluk—Kodungallur.

Village—Perinjanam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	323	5	Panchayath	Perinjanam	VII	Residential Plot with Panchayath road access	70,000

No. B5-20001/2017/K. Dis.

5th December 2017.

SCHEDULE

District—Thrissur.

Taluk—Kodungallur.

Village—Perinjanam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
									Residential Plot with NH/PWD road access	48,000
..	114	1B	Panchayath	Perinjanam	3	Residential Plot with Panchayath/ Municipality/ Corporation Road Access	38,000
									Residential Plot with Private Road Access	33,000
									Residential Plot without Vehicular access	30,000

No. B5-13989/2017/K. Dis.

21st August 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakydy.

Village—Kuttichira.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1674	1	Panchayath	Kodassery	V	Residential Plot without Vehicular access	27,200
2									Residential Plot with Panchayath Road access	32,000

30

(46)

No. B5-10647/2017/K. Dis.

11th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakyud.

Village—Meloora.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Name of Local Body</i> <i>Municipality/ Panchayath/ Corporation</i>	<i>Name</i> <i>Panchayath/ Municipality/ Corporation</i>	<i>& Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
2887	159	4	Panchayath	Meloora	4	Residential Plot without Vehicular access	25,000

(47)

No. B5-8377/2017/K. Dis.

11th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakyud.

Village—Kodassery.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Name of Local Body</i> <i>Municipality/ Panchayath/ Corporation</i>	<i>Name</i> <i>Panchayath/ Municipality/ Corporation</i>	<i>& Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	637	1	Panchayath	Kodassery	III	Residential Plot without Vehicular access	26,190

(48)

No. B5-11212/2017/K. Dis.

14th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Muringoor Thekkummury.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	654	15	Panchayath	Koratty	..	Residential plot with P.W.D road access	1,50,000

(49)

No. B5-3932/2017/K. Dis.

14th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Kodungallur.

Village—Perinjanam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	102	4A2	Panchayath	Perinjanam	..	Residential plot with Private road access	33,000

(50)

No. B5-12717/2017/K. Dis.

11th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kodakara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1588	25	Panchayath	Kodakara	XVI	Residential plot with Panchayath road access	90,000

No. B5-15649/2017/K. Dis.

23rd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kizhakkummury.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ~
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1072	2	Panchayath	Koratty	..	Residential plot with private road access	62,500

No. B5-12036/2017/K. Dis.

11th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Poomangalam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ~
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	929	Panchayath	Poomangalam	..	Wet Land	4,000

No. B5-11213/2017/K. Dis.

5th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Muringoor Thekkummury.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ~
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	661	1	Panchayath	Koratty	..	Residential plot with Private road access	87,500

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Muringoor Thekkummury.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1		3	Residential plot without Vehicular access	
2	666	4	Panchayath	Koratty	..		50,000

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kallur Thekkumuri.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	617	4	Panchayath	Annamanada	..	Residential plot with Panchayath road access	70,000

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kodakara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1692	6	Panchayath	Kodakara	..	Residential plot with Panchayath road access	90,000

No. B5-4741/2017/K. Dis.

26th April 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kizhakkummury.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1073	8	Panchayath	Koratty	..	Residential plot with Private road access	62,500

No. B5-2709/2017/K. Dis.

9th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Vadakkumbagam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	286	12	Panchayath	Mala	..	Residential plot with P.W.D. road access	25,000

No. B5-9417/2017/K. Dis.

4th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Pariyaram.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1196	2	Panchayath	Pariyaram	..	Residential plot with Panchayath road access	30,000

No. B5-8173/2017/K.Dis.

20th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kodakara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1588	56 57	Panchayath	Kodakara	..	Residential plot with Panchayath road access	90,000

No. B5-7972/2017/K. Dis.

5th July 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kizhakkummury.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	519	16	Panchayath	Koratty	..	Residential plot with NH/PWD road access	4,00,000

Revenue Divisional Office,
Thrissur.(Sd.)
Sub Collector.

ERRATUM NOTIFICATION

No. B5-15798/2016/K.Dis.

8th February 2017.

Fair Value of the Land comprised in Sy. No. 1588/49 Kodakara village of Chalakkudy Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kodakara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1588	49	Panchayath	Kodakara	XIII	Residential plot with NH/PWD road access	3,00,000

Revenue Divisional Office,
Thrissur.(Sd.)
Sub Collector.

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28 A of the Kerala Stamp Act, 1959, read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each shall be as shown against it in column (11) thereof.

(1)

No. B5-7655/2017/K.Dis.

5th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Alathur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	393	Panchayath	Annamanada	..	Garden Land without Vehicular access	10,000
..	393	Panchayath	Annamanada	..	Wet Land	2,500

(2)

No. B5-16869/2017/K.Dis.

23rd October 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kodakara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	913	Panchayath	Kodakara	XIV	Residential plot with Corporation/ Municipality/ Panchayath road access	1,50,000

(3)

No. B5-2709/2017/K.Dis.

9th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Vadakkumbagam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	286	12	Panchayath	Mala	..	Residential plot with PWD road access	25,000

No. B5-15082/2017/K.Dis.

22nd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kizhkkummury.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	877	1	Panchayath	Koratty	..	Residential plot with Private road access	25,000

No. B5-18673/2016/K. Dis.

6th February 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Vadakkumbagam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	601	1, 3	Panchayath	Mala	1	Residential plot with Panchayath road access	22,000

No. B5-18320/2017/K. Dis.

1st November 2017.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Edathirinji.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	614	1	Panchayath	Padiyur	II	Residential plot without vehicular access	55,000

No. B5-821/2017/K. Dis.

6th February 2017.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Kaduppasseri.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	311	111	Panchayath	Velookkara	..	Residential plot with Panchayath road access	79,100

(8)

No. B5-10506/2017/K. Dis.

11th October 2017.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Karumathra.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	49	Panchayath	Vellangalloor	..	Water dogged Land	5,000

(9)

No. B5-18739/2016/K. Dis.

7th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	723	1	50	73	94	Corporation	Thrissur	..	Residential plot with Corporation road access	3,65,000

No. B5-3654/2017/K. Dis.

28th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	880/9	..	50	5	26	Corporation	Thrissur	..	Residential plot with Corporation road access	1,80,000
	880/3									

No. B5-2184/2017/K.Dis.

6th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Marathakkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1113	1	72	36	1	Panchayath	Puthur	..	Residential plot with Panchayath road access	1,20,000

No. B5-9411/2017/K.Dis.

3rd August 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	496	19	Panchayath	Puthur	..	Residential plot with Panchayath road Access	1,20,000

No. B5-2081/2017/K.Dis.

1st March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Madakkathara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	389	1	Panchayath	Madakkathara	15	Residential plot with Panchayath road access	1,08,864

No. B5-8172/2017/K.Dis.

15th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kainoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	560	4	Panchayath	Puthur	..	Residential plot with Panchayath road access	53,568

No. B5-8950/2017/K.Dis.

15th June 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	3511	7 4	Panchayath	Panchery	W.15 Peechi	Residential plot with Private road access	31,000

(16)

No. B5-3495/2017/K.Dis.

21st March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Anthikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	932	2	Panchayath	Anthikkad	Puthen-kovilakam	Residential plot without Vehicular access	41,500

(17)

No. B5-15150/2017/K.Dis.

31st August 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	832	5/6	Panchayath	Puthur	..	Residential plot with PWD road access	1,20,000

(18)

No. B5-12715/2017/K.Dis.

11th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
4844	863	2	Panchayath	Puthur	..	Residential plot with Panchayath road access	60,000
4845	864	1								
4846	865	..								

No. B5-10332/2017/K.Dis.

21st July 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1081	23	Panchayath	Puthur	..	Residential plot with Private Road Access	54,000

No. B5-9151/2017/K. Dis.

9th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	888/4	..	50	3	50	Corporation	Thrissur	VI	Residential plot with Corporation road access	1,75,000

No. B5-14349/2017/K. Dis.

2nd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kainoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	536	13	Panchayath	Puthur	..	Residential plot with Panchayath road access	48,906

No. B5-15081/2017/K. Dis.

22nd September 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vallachira.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	32	146	1	Panchayath	Vallachira	Vallachira 13	Residential plot with Panchayath road access	80,000

No. B5-737/2017/K. Dis.

6th February 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	508	35	50	3	13	Corporation	Thrissur	Ramavarma puram	Residential plot with Corporation road access	87,500

No. B5-11064/2017/K. Dis.

29th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Anjoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
3004	283	1	Panchayath	Kaiparambu	..	Wet Land	11,000

No. B5-11899/2017/K. Dis.

14th November 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Thangalur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
2799	431	3			..	Residential	2,50,000
2800					2	Panchayath	Avanur		plot with	
2801					4				Corporation/ Municipality/ Panchayath road access	

No. B5-14301/2017/K. Dis.

16th November 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Chiyaram.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	581	6	Corporation	Thrissur	32 Chiyaram South	Residential plot with Private road access	2,96,400

No. B5-14350/2017/K. Dis.

31st August 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Paralam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	403	1	36	274	15	Panchayath	Paralam	10	Garden Land with road access	25,000

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Marathakara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	694	3P	72	60	52	Panchayath	Puthur	Marathakara	Residential plot with Panchayath road access	1,20,000
2	694	3P	72	60	52	Panchayath	Puthur	Marathakara	Residential plot with Private road access	1,20,000

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	4	Panchayath	Puthur	Chennaipara Asramam Ward 6	Residential plot with Panchayath road access	60,000

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Ollur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	192	1	70	116	54	Corporation	Thrissur	26	Residential plot with Corporation/ Municipality/ Panchayath road access	2,80,000

No. B5-2181/2017/K. Dis.

3rd March 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Padiyam.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Name Panchayath/ Municipality/ Corporation</i>	<i>& Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	133	1	Panchayath	Anthikad	I	Residential plot without vehicular access	25,200

Revenue Divisional Office,
Thrissur.(Sd.)
Sub Collector.